

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/15	TP 94/16	Hearing	111	K. Ravinder Reddy Vs Alliance Business School & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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7. M.S. Shyam Sunder
9845063533

Impending Applicant/
Respondent-

(For M.S. Shyam Sunder)
(PRASADNA)

7. SNEHA MADINUR
8861324242

Petitioner.

Sneha Madinur

ORDER

Counsel for Petitioner is present. None appeared for Respondents. The respondents are called absent. Petitioner is directed to file proof about the service of notices on respondents 1 to 3. C.A 7/16 is taken up today. Counsel for petitioner in C.A. 7/16 is directed to serve copy to the counsel for petitioner in main petition who has to file objections if any. List it on 13/09/2017.


MEMBER(J)


MEMBER(T)